In the National Company Law Tribunal, New Delhi, Special Bench (Court II) List of Creditors in the matter of JSSI Hydraulics Private Limited Operational creditors (Government Dues)

| SI. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of | | Amount | |
|------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------|--|------------------------------|----------|--|-----------------|--|-------------------|
| | | | Date of receipt of claim | Amount claimed | Amount of claim admitted | Nature of | Amount covered by guarante e | Whether related party? | contingo | any mutual dues, that may be set- off | of claim not | of claim und er verifica tion | Remarks if any |
| 1 | Arvind Kumar Assessing Authority- Cum-Excise & Taxation Officer | NA | 10-10-2022 | 99,88,389.00 | 99,88,389.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 2 | Income Tax Officer TDS Ward-75(1), New Delhi | NA | 30-12-2022 | 20,04,190.00 | 20,04,190.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| 3 | Commissioner, CGST & CX Delhi West | NA | 02-02-2023 | 10,75,387.00 | 10,75,387.00 | NA | NA | NA | NA | NA | 0 | NA | NA |
| Total 1,30,67,96 | | | | | 1,30,67,966.00 | | | | | | 0 | | |